

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI



O.A.NO.816/2001

Monday, this the 9th day of April, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Mohd. Yaqub
S/o Shri Abdul Rehman
R/o RZ-93/21, Gali No.8,
Madanpuri, West Sagarpur,
New Delhi-110046.

..Applicant

(By Advocate: Shri Shakeel Ahmad)

VERSUS

1. Commandant,
Central Ordnance Depot (C.O.D.)
Delhi Cantt.-110010.

2. Director General of Ordnance Services,
DHR, PO
New Delhi-110011.

..Respondents

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:

By the present OA, applicant claims benefit of financial upgradation under the Assured Career Progression Scheme in the pay scale of Rs.4000-100-6000/- w.e.f. 1.5.1999. Applicant has submitted his representations on 5.5.1999, 14.2.2000 and 24.4.2000 for grant of the aforesaid upgradation, no decision thereon has so far been taken. In the circumstances, we find that interest of justice will be fully met by disposing of the present OA at this stage itself without issue of notice with a direction to the respondents to pass ~~an~~ appropriate orders on the aforesaid representations of the applicant expeditiously and within a period of three months from the date of the service of this order.

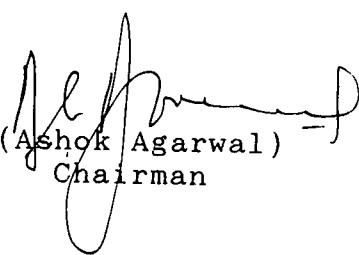
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(2)

2. Present OA is disposed of in the aforesated terms. No costs.


(S.A.T. Rizvi)
Member (A)

/sunil/


(Ashok Agarwal)
Chairman